

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

IA 59077/2019,134905/2019,174687/2019, in Petition(s) for Special Leave to Appeal (C) No(s). 901/2014

RAM LAKHAN & ORS.

Petitioner(s)

VERSUS

SWAMI DAYAL (DEAD) & ORS.

Respondent(s)

(Application for substitution of deceased respondent No. 1 listed

IA No. 134905/2019 - APPLICATION FOR SUBSTITUTION

IA No. 59077/2019 - APPLICATION FOR SUBSTITUTION

IA No. 174687/2019 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.)

Date : 31-10-2022 These matters were called on for hearing today.

For Petitioner(s) Mr. Anurag Kishore, AOR

For Respondent(s) Mr. Ajit Pandey, Adv.
Mr. Danish Zubair Khan, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

It is submitted by Ld. Counsel for respondent Nos. 1.1. to 1.5, 2.2 to 2.4 that he is adopting the counter affidavit filed by him in respect of deceased respondent No.1. His statement is taken on record.

Four weeks time, as last chance Respondent No.3 to file the counter affidavit.

Respondent Nos. 4 and 5 have been deleted.

Petitioner No. 3 is reported to have expired. Learned counsel for the petitioners shall within a period of four weeks, as last chance file application for substitution to bring on record his Lrs., failing which the matter be processed for listing before the Hon'ble Judge in Chambers. In case of compliance, list the matter again before this Court on 6.12.2022.

S.P.S. LALER
Registrar